



**LEGISLATIVE ASSEMBLY SECRETARIAT  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI-110054**

**SESSION REVIEW**

**Fifth Session of Eighth Assembly (28.04.2026)**

**SUMMONS**

Summons for the Fifth Session of the Eighth Legislative Assembly of National Capital Territory of Delhi was issued to the Hon'ble Members on 26.04.2026.

**DURATION OF THE SESSION**

The Fifth Session of the Eighth Legislative Assembly commenced on 28.04.2026 and was adjourned sine-die by the Hon'ble Speaker on same day i.e. 28.04.2026 after holding one (01) sitting. The sitting was held on 28.04.2026. The House conducted its business for 05 Hours and 44 Minutes.

The Business conducted by the House during the Fifth Session is summarized below.

**OBITUARY REFERENCE**

The House paid homage on the demise of the following:

1. Smt. Asha Bhosle, Indian playback singer
2. 75,000 unnamed Indian soldiers who lost their lives during First World War.
3. Prof. Vijay Kumar Singh, renowned Academician and father of Smt. Atishi, Hon'ble Leader of Opposition.

The House observed two minutes' silence as a mark of respect to the departed souls.

**MATTER RAISED BY HON'BLE MEMBERS**

**SPECIAL MENTION (UNDER RULE-280) :-**

20 Notices for Special Mention were received during the Session. 15 Matters were raised in the Session under Rule-280.

**PAPERS LAID :-**

Smt. Rekha Gupta, Hon'ble Chief Minister/Minister of Finance laid copies of the Finance Accounts and Appropriation Account of the Government of NCT of Delhi for the year 2024-2025 on the table of the House.

## **GOVERNMENT RESOLUTION (UNDER RULE-90) :-**

Smt. Rekha Gupta, Hon'ble Chief Minister moved the following Government Resolution with the leave of the House :

*“The Legislative Assembly of NCT of Delhi in its sitting held on 28th April 2026 resolves that :*

*“Whereas the Parliament of India and the Government of India, under the leadership of Shri Narendra Modi, Hon'ble Prime Minister, brought the Nari Shakti Vandan Adhiniyam, 2023 to ensure 33% reservation for women in the Parliament and State Legislatures including the Delhi Assembly;*

*Whereas, through the Constitution (131st Amendment) Bill, 2023, the Government of India desired to bring the benefits of the Women's Reservation at the earliest;*

*Whereas the Opposition parties conspired and colluded to defeat this historic bill for their narrow political gains, thereby delaying the implementation of Women's Reservation;*

*Now therefore, this House condemns the attempts by the Opposition Parties to defeat the laudable steps taken under the leadership of Shri Narendra Modi, Hon'ble Prime Minister of India for women empowerment through the Women's Reservation; and*

*This House resolves that it wholeheartedly welcomes the initiatives for women empowerment including women's reservation and expresses its strong support for the early implementation of the Nari Shakti Vandan Adhiniyam.”*

23 (Twenty Three) Members including Shri Mohan Singh Bisht, Hon'ble Deputy Speaker, Sh. Manjinder Singh Sirsa, Hon'ble Minister of Industries and Shri Kakpil Mishra, Hon'ble Minister of Law & Justice participated in the discussion. The Chair also made brief statement on the Resolution. Smt. Rekha Gupta, Hon'ble Chief Minister replied to the discussion. The Resolution was put to vote and adopted by voice-vote.

### **STATEMENT/ANNOUNCEMENT BY CHAIR**

The Chair informed the House that a symposium on the occasion of 'The First World War and India', along with the release of the new edition of the Proceedings of the War Conference, was being organized by the Delhi Legislative Assembly on 30 April 2026 at 3:30 PM at the Delhi Legislative Assembly. He requested the Hon'ble Members to grace the occasion with their presence.

The Chair informed the House and congratulated Dr. Anil Goyal, Hon'ble Member who had been recommended for the Award of the Best Legislator for 2025-2026.

The Chair stated that to honour the women's empowerment issue being dealt by the House, he would like to invite Smt. Shikha Roy to preside over the proceedings

On walked out in protest by the Members of Opposition Party, the Chair expressed his displeasure over the baseless statements made by the Opposition members and stated that the walk out was a mere excuse because all the opposition members had finished speaking on the issue.

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